

Government have also set up a high level Steering Committee at the national level which will, among other things, consider the evaluation reports from the States Evaluation Groups/NCERT and review the progress of the programme.

At the college level, University Grants Commission in February, 1982 and circulated guidelines to all universities requesting them to review textbooks to see that such books do not contain any materials that will generate disharmony among different communities.

The main object of the review is to eliminate the passages and approaches prejudicial to the national integration and also to ensure incorporation of information which will promote national unity.

At school stage the textbooks are prescribed by State Governments through their Boards of Education and at the central level by the Central Board of Secondary Education. NCERT has developed all the textbooks for the schools according to the nationality developed approach—"Ten year Curriculum" and the States are free either to adopt or adapt these books.

Development of Industrial complexes in Delhi

1892. SHRI VISHWA BANDHU GUPTA;

SHRI T. THANGABALU;

SHRI R. K. JAICHANDRA SINGH;

Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial complexes that are being developed by the Industries Department in Delhi, and the time by when these complexes are likely to be completed;

(b) the number of entrepreneurs likely to get employment; and

(c) what other facilities are proposed to be provided to the aforesaid entrepreneurs to start their own industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT. TABHI RAMA RAO): (a) According to Delhi Administration, the Industries Department of the Administration are developing four industrial Estates/complexes at Narela, Patparganj, Jhandewalan, Okhla Industrial Estate Ph-IV. These are likely to be completed from 1985 to 1987 respectively.

(b) Approximately 65,000 persons are expected to get employment in these complexes.

(c) (a) Loans upto Rs. 10,000 are given to the entrepreneurs for working capital.

(b) Project loans are issued by the Delhi Financial Corporation.

(c) For importing raw-material and mended to the NSIC for obtaining given.

(d) For indigenous raw-material capacity certificates are issued. Supplies are arranged through Delhi State Industrial Development Corporation or other agencies.

(e) Cases of entrepreneurs are recommended to the NSIC for obtaining machinery under Hire-purchase scheme.

(f) Loans are also given for setting up Village Industries by Delhi Khadi & Village Industries Board.

(g) Approvals for manufacturing of electronics items are given by the Directorate of Industries, Delhi.

(h) Training is given to the entrepreneurs in paper products and papier machine.

(i) One Window Service at Head Office of the Directorate of Industries, Kashmere Gate, Delhi and flatted factories at Okhla have been started.

(j) Women Assistance Cell has been opened in the Directorate of Industries.